LOK SABHA

Saturday, March 27, 1971/Chaitra 6, 1893 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair.]

MEMBER SWORN

Shri Onkar Lal Berwa (Kota)

PAPERS LAID ON THE TABLE

TWENTIETH REPORT OF U.P.S.C. AND STATEMENT RELATING TERETO

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPTT. OF ELECTRONICS, DEPTT. OF ATOMIC ENERGY AND DEPTT. OF SCIENCE AND TECHNOLOGY (SHRI K C. PANT): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table —

- (i) A copy of the Twentieth Report (Hindi and English versions) of the Union Public Service Commission for the period 1st April, 1969 to 31st March, 1970, under Article 323 (1) of the Constitution. [Placed in Library. See No. LT—24/71.]
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No LT— 25/71.]

DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL), 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): I beg to present a statement showing Supplementary Demands for Grants in respect of the State of West Bengal for 1970-71.

DEMANDS FOR SUPPLEMENTARY GRANTS (ORISSA), 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Orissa for 1970-71.

SHRI KALYANASUNDARAM (Tiruchirapalli): I had giv n a notice of a motion of breach of privilege. Just now somebody informed me that the Speaker was pleased to reject it. I am not discussing your rejection. But the rules are clear. Even the rejection should be done on the floor of the House.

MR. SPEAKER: No, I have not allowed it. You may discuss it with me in my chamber. Let us follow the convantion.

SHRI KALYANSUNDARAM: Will you give me an apportunity to discuss it with you in your chamber.

MR. SPEAKER: Yes.

11.03 hours.

ELECTION OF DEPUTY SPEAKER

SHRI A. K. GOPALAN (Paighat): I beg to move:

"That Shri G. G. Swell, a member of